

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

**Subject: Uploading of Data on National Judicial Data Grid
(NJDG)**

CIRCULAR

No: 92

Dated: 05/09/2018

All the Principal District & Sessions Judges of the State are directed to monitor the uploading of correct data of cases on the NJDG on regular basis. The Principal District & Sessions Judges are further directed to ensure uploading of all orders on the District Court website and to submit weekly reports in this regard to this office in the electronic form. Any deviation or failure to comply with the directions contained in the Circular shall be viewed strictly.

By order.

(Sanjay Dhar)
Registrar General

No: 35270-306/R.2

Dated: 05/09/2018

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, for information of Hon'ble the Chief Justice.
2. Registrar Vigilance, High Court of J&K Srinagar for information.
3. Secretary to Hon'ble Mr Justice _____
..... for information of his Lordship.
4. Principal District & Sessions Judge _____ with the request to circulate the Circular amongst all the Judicial Officers posted in his territorial jurisdiction.
5. CPC e-Courts High Court of J&K with the request to upload the Circular on the official website of the High Court.

Registrar General